

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2499 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Subhash Ganpatrao Buty HUF, (Through its Karta, Subhash Ganpatrao Buty) Vs. Pankaj Bhattad, Resolution Professional of Gigeo Construction Company Pvt. Ltd.	Anuj P. Agarwala
2.	I.A. No. 2500 of 2026 in Comp. App. (AT) No. ___ of 2026	Capital Transformers Private Limited & Ors. Vs. Praveen Kumar Goyal	Arun Saxena
3.	I.A. No. 2504 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Honey Gupta Vs. Ace Infracity Developers Private Limited & Ors.	Samriddh Bindal
4.	I.A. No. 2505 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	RD Impex Through its Sole Proprietor Vs. Ace Infracity Developers Private Limited & Ors.	Samriddh Bindal
5.	I.A. No. 2506 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	West Bengal State Electricity Distribution Company Limited Vs. Sarga Hotel Private Limited and Anr.	Kunal Chatterji
6.	I.A. No. 2507 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Prestige Feed Mills Limited Vs. Kapil Solvex Private Limited	Henna George
7.	I.A. No. 2509 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Biren Sabhrawal Personal Guarantor to Integrated Caps Pvt. Ltd.	Abhishek Naik

8.	I.A. No. 2510 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Bubbles Sabhrawal Personal Guarantor to Integrated Caps Pvt. Ltd.	Abhishek Naik
9.	I.A. No. 2512 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Canara Bank Vs. Surya Kant Jaipuria Personal Guarantor to Integrated Caps Pvt. Ltd.	Abhishek Naik

Copy to: -

- 1. Notice Board**
- 2. Website: <https://nclat.nic.in/>**

By order
-sd/-
Assistant Registrar